

Encroachments in Parks

3760. SHRI SHASHI PRAKASH : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to refer to the replies given to USQ NO. 4283 on 26.8.91 and USQ No. 9127 on 6.5.92 and state :

(a) whether the assurances given in reply to the Questions are still pending;

(b) if so, the reasons thereof;

(c) the date by which the encroachments in all the parks particularly in Shalimar Bagh will be removed;

(d) the steps been taken to provide underground drains in place of the channels constructed by one of the contractors in Shalimar Bagh; and

(e) the date by which it will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) :

(a) Yes, Sir. The reasons for non-fulfilment of the assurances are given in the enclosed statement.

(c) Both the Municipal Corporation of Delhi and the Delhi Development Authority have informed that there is no encroachment in the parks in their respective jurisdictions.

(d) and (e). According to the information received from D.D.A., the work of providing outfall drains has been started and is likely to be completed by 30th April, 1996.

STATEMENT

Reasons for Non-fulfilment of Assurances Unstarred Questions No. 4283 and unstarred Question No. 9127

Unstarred Question No. 4283 Dated 26.8.91 :

With regard to part (c) of the question, the following assurance was given :-

"The Delhi Development Authority has reported that the scheme for providing outfall drains has been approved and the work is under process of finalisation. At present, storm water is being discharged into the low-lying areas of Shalimar Bagh along the railway line and is finally discharged into the supplementary drain through culvert provided on the outer Ring Road. Work has been started for permanent outfall sewerage system and will be completed in two years. Thus as an interim arrangement, sewerage is being treated through oxidation pond. Internal drains could not be constructed because the individual house owners have constructed ramps in front of their houses, thus obstructing the construction of drains. Delhi Water Supply and Sewage Undertaking has reported that they are constructing a Sewage Pumping Station as a deposit work of DDA. The MCD have reported that in the absence of roadside

drainage, the roads get damaged frequently and that they are carrying out day-to-day repairs regularly. Further work on strengthening the roads has been taken up by MCD. It is reported that action is being taken to repairs the broken walls of the park and grills within the available financial resources. Estimates have also been prepared for earth filling in parks to raise/maintain the level for paths."

As per the information received from Delhi Government, 75 per cent of the work of construction of channels in A-Block, Shalimar Bagh has been completed. Similarly, 90 per cent of the work of construction of storm water drains in B-Block, Shalimar Bagh has been completed and about 70 per cent of the backlanes have been improved. The assurance will be fulfilled on completion of the work, expected by end of December, 1995.

Unstarred Question No.9127 dated 6.5.1992 :

With regard to part (d) of the question about time limit for construction of drains in colonies in North-West Zone of Delhi particularly in Shalimar Bagh, an assurance was given that action is being taken by the Municipal Corporation of Delhi to provide requisite facility in the area.

Municipal Corporation of Delhi has reported that the work of providing storm water drains in 'A' Block Shalimar Bagh has already been completed, whereas 94 percent of the work to provide storm water drains in B-Block Shalimar Bagh has been completed. The assurance will be fulfilled as soon as the entire work is completed.

[Translation]

Rehabilitation of Jhuggi Dwellers

3761. SHRI MANJAY LAL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether details of all the Jhuggies in Delhi have been prepared;

(b) the average number of Jhuggies set up in Delhi every year; and

(c) the steps taken by the Government to confer ownership rights to Jhuggi dwellers and to rehabilitate them?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) :

(a) No Comprehensive survey in this regard has been conducted. However, as per Government of National Capital Territory of Delhi (GNCTED) the estimated numbers of JJ Clusters is 1080 comprising 4.80 lakhs jhuggies in Delhi as in March, 1994.